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(ख) इप धर्जियों पर क्या कार्यवाही

I [APPLICATIONS SUBMITTED BY DIS-PLACED PERSONS or MANDSAUR DISTRICT, M.P.

- 324. SHRI V. M. CHORDIA: Will the Minister of Works, Housing and REHABILITATION be pleased to state:
- (a) the number of displaced persons of Mandsaur district in Madhya Pradesh who submitted their applications for finalisation of their rural land claims to the Regional Settlement Commissioner at 105-L Model Town, Rohtak, during the period from 1st January, 1962 to 15th October, 1962; and
- (b) the action taken on these applications?]

निर्मारा, आवास और पुनर्वास पंची (भी मेहरचन्द खन्ना): (क) विस्थापित व्यक्ति (मुद्यावजा तथा पुनर्वास) नियमावली [डिस्प्लेस्ड परसन्स (कम्पैसेशन ऐंड रिहै-बिलिटेशन [रूल्स] १६४५ के नियम ६७ के अधीन पुनर्वास धनुदान दिये जाने के लिए १५ धावेदन प्राप्त हए थे।

(ख) ग्राठ ग्रावेदन निपटाये जा चुके है और बाकी पर कार्रवाई हो रही है।

fTHE MINISTER OF WORKS, HOUSING AND REHABILITATION (SHRI MEHR CHAND KHANNA): (a) 15 applications were received fox payment of rehabilitation grant under Rule 97 of the Displaced Persons (Compensation and Rehabilitation) Rules, 1955.

[] English translation.

(b) Eight applications have already been disposed of and the remaining are under process.]

to Questions

NON-REGISTERED MEDICAL PRACTITIONERS m **TRIPURA**

- 825. SHRI T. M. DASGUPTA: Will the Minister of HEALTH be pleased to. state;
- (a) whether Government have received any representation from the All-Tripura Nonregistered Medical Practitioners Association, Agartala for registering the non-registered medical practitioners in Tripura who are mostly refugees; and
- (b) if so, what Government propose to do in the matter?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR) : (a) and (to) The Tripura Administration forwarded to the Government of India a list of non-registered medical practitioners as furnished by the All-Tripura Non-registered Medical Practitioners Association. Agartala, for considering their names for registration as medical practitioners. The Medical Council of India who were consulted in the matter did not consider any of them suitable for registration as none possessed any recognised medical qualification. The Tripura Administration have been informed accordingly.

INTERVIEW OF DOCTORS FOR SHORT SERVICB COMMISSION

326. Dr. Shrimati SEETA PARMANAND: Will the Minister of HEALTJ be pleased to state whether her Ministry made an offer to the Ministry of Defence for interviewing doctors for Short Service Commission; and whether this offer was accepted and if so, who interviewed doctors for employment under the Defence Department?

THE MINISTER OP HEALTH (DR. SUSHILA NAYAR): Yes, but the Ministry of Defence felt that there was